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Statement of Budget Estimates (SBE) - 2016 - 17																											
Ministry / Department : Department of Justice (Ministry of Law & Justice)																											
Sr. No.	Scheme / Sub-Scheme / Component	Annual Plan 2014-16 Actual Expenditure			Annual Plan, 2016-16 (BE)						Annual Plan 2016-16 (RE)						Annual Plan 2016-17 (BE)						(Rs. In Crore)				
		GBS	IEBR	Total	GBS	IEBR	Total	Outlay Earmarked			GBS	IEBR	Total	Outlay Earmarked			GBS	IEBR	Total	Outlay Earmarked							
				BUDGET ESTIMATE			REVISED ESTIMATE			BUDGET ESTIMATE																	
										North East			SCSP			TSP			North East			SCSP			TSP		
										DBS			EAP														
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24				
(A) Central Sector Schemes (CS) / Central Assistance to States / UT Plans																											
1	Computerisation of district & subordinate courts (Phase-I)	9.95		9.95	2.00		2.00				2.00		2.00				0.00			0.00							
2	Access to Justice for Marginalised in India (UNDP) (Phase-II) (EAP) SAJI	7.14		7.14	5.00		5.00				5.00		5.00				5.00			5.00							
Total of (A) Central Sector (CS) Schemes		17.09		17.09	7.00		7.00				7.00		7.00				5.00			5.00							
(B) National Mission for Justice Delivery and Legal Reforms																											
1	E-Courts Phase-II (Integrated Mission Mode Project)	0.00		0.00	227.13		227.13	24.36			227.13		227.13	24.36			286.00			286.00	30.00						
2	Access to Justice - Government of India (NEJK)	3.19		3.19	7.00		7.00				7.00		7.00														
3	Action Research and Studies on Judicial Reforms	0.09		0.09	2.50		2.50				2.50		2.50				9.00			9.00							
4	National Mission - Action Plan Implementation				0.01		0.01				0.01		0.01														
5	Model Court				0.01		0.01				0.01		0.01														
Total of (B) National Mission for Justice Delivery and Legal Reforms		3.28		3.28	236.65		236.65	24.36			236.65		236.65	24.36			295.00			295.00	30.00						
(C) Centrally Sponsored Schemes (CSS) / Central Assistance to States & UT Plans																											
1	For development of Infrastructure facilities for Judiciary - STATES	839.40		839.40	443.69		443.69				443.69		443.69				455.00			455.00							
2	For development of infrastructure facilities for Judiciary - UT with legislature				63.00		63.00				63.00		63.00				75.00			75.00							
	For development of infrastructure facilities for Judiciary - UT without legislature																5.00			5.00							
3	Grants - in Aid to NER for development of Infrastructure facilities for Judiciary	93.60		93.60	56.30		56.30	56.30			56.30		56.30	56.30			60.00			60.00	60.00						
4	Assistance to State Governments for establishing and operating Gram Nyayalayas	3.00		3.00	0.01		0.01				0.01		0.01				5.00			5.00							
Total of (C) Centrally Sponsored Schemes (CSS) / Central Assistance to States & UT Plans		936.00		936.00	563.00		563.00	56.30			563.00		563.00	56.30			600.00			600.00	60.00						
Grand Total of (A), (B) and (C)		956.37		956.37	806.65		806.65	80.66			806.65		806.65	80.66			900.00	0.00		900.00	90.00						

Signature with seal of FA / authorised representative of Ministry / Department

Dr. SUBHASH SHARMA
 Addl. Secretary & Financial Adviser
 Ministry of Law & Justice
 Govt. of India, New Delhi